NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 150/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: Mr. Manish Majitha & Anr

India Farmers Pvt. Ltd & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

1- Dr. Dupti Adr. For Purhanh Respondents 2. Deelster Jami Perkiones

COMMON ORDER C.P. No. 150/241-242/NCLT/MB/MAH/2017 C.P. No. 92/59/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present. 1.
- In respect of the main Petitions the pleadings are yet to be completed. In CP No. 2. 150/2017 a Rejoinder is to be filed and in CP 92/2017 Sur-rejoinder is to be filed. Moreover, in CP 150/2017 an Additional Reply is to be filed by the Respondents.
- Both the parties are directed to exchange the pleadings on or before 3. 26.09.2017.

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- One Application No. 352/2017 in C.P. No. 150/2017 a Reply is to be filed by the Petitioner, that too, will be filed on or before 26.09.2017.
- 5. The Matter is thereafter listed for hearing on **12.10.2017**.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 06.09.2017 Sd/-

M.K. Shrawat Member (Judicial)